

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

IB-2978/ND/2019

IA-10/2024, IA/2051/2023, IA-4483/2023, IA-4846/2023

IN THE MATTER OF:

Mohan Lal Dhakad

.....Applicant

Vs.

B N G Global India Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 31.05.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,

HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Axis : Adv Hrithik Goyal and Adv LR Goyal for Respondent
No.-2 Axis Bank

For the RP : Mr. Harish taneja (RP in person) along with Adv Parul,
N Raja Singh Adv, Misbahul Haque Adv

ORDER

Due to paucity of time, list this matter on **22.07.2024.**

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)